



प्रधान मुख्य आयकर आयुक्त कार्यालय, केरल  
**OFFICE OF THE  
PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KERALA**

केन्द्रीय राजस्व भवन ,आई.एस.प्रेस रोड ,कोच्ची- 682 018  
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**F.No.Pr.CC-CHN/PR/Media/2019-20**

**Date : 31/07/2019**

**PENSION ADALAT 2019**

The Zonal Accounts Office, Central Board of Direct Taxes, Kochi in coordination with the office of the Principal Chief Commissioner of Income Tax, Kochi, is conducting a Pension Adalat at "Thanima Hall", 4<sup>th</sup> Floor, C.R. Building, I.S. Press Road, Kochi on 23/08/2019 from 10 A.M. to 01:00 P.M. to redress the grievances relating to Pension/ Settlement dues of Pensioners who retired from the Central Board of Direct Taxes, Kerala Zone and pension authorized either by Zonal Accounts Officer, Central Board of Direct Taxes, Kochi or by the Accountant General, Kerala.

Grievance of Pensioners in the prescribed proforma should be sent to the Zonal Accounts Office, Central Board of Direct Taxes, 3<sup>rd</sup> Floor, San Juan Towers, Old Railway Station Road, Kochi-682018, so as to reach on or before 15/08/2019, duly superscribing "Pension Adalat 2019". The prescribed proforma in this regard is attached to the Advertisement dated 31/07/2019 uploaded on website at [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in).

Grievances of such nature like getting pension revised corresponding to the upgraded scale of the post or merged scale or enhanced scale and cases involving policy matter and of purely legal points will not be taken up in the Adalat.

Pensioners should confirm before raising any grievance for not getting revised pension as per VII CPC recommendation from their bank or from the CPAO site that the pension has been revised or not or SSA has been dispatched from Central Pension Accounting Office to Central Pension Processing Centre of the bank. They may also confirm from the office where Government servant served last, that the proposal for revision has been sent to the Zonal Accounts Office or not.

The pensioners making representations are required to make their own arrangements for travel and stay, if they choose to personally attend the Adalat.

**Sd/-**

Asst. Commissioner of Income Tax Officer (HQ)(Admn.)  
For the Principal Chief Commissioner of Income Tax, Kerala.

**PROFORMA**  
**(PENSION ADALAT – 2019)**

1. Name, Address & Phone no. of the Pensioner :
2. Designation and Grade of the post last held :
3. Office/Station last worked :
4. Date of retirement/Demitting the service :
5. PPO No. or other details viz P F Account No., Employee Code (if any) etc. in case of non-sanction of Pension :
6. Name & Address of the pension disbursing bank :
7. Grievances :  
(Full details should be given and also quote previous references, if any)

Date :  
Place :

Signature :  
Name :